

capacity from three to four ships per annum, the Shipyard has introduced production control measures in the Hull and Blacksmith shops and taken steps to improve the handling facilities in the Hull shops and craning facilities at the berths.

PAK AGENTS

2310. SHRI SHRI CHAND GOEL :
SHRI KAMESHWAR SINGH :
SHRI P. VISHWAMBHARAN :
SHRI A. SREEDHARAN : SHRI
J. B. SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that four Pak agents were held on the 8th September, 1967 near Sudhan post;

(b) if so, whether they are still in custody ; and

(c) the action taken against them ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) to (c). The Government have information only regarding the arrest of four illegal entrants from Pakistan, on 4th September, 1967, near a post called Mudhan in Gujarat. They have been prosecuted under Rules 3 and 6 of the Indian Passport Rules and section 14 of the Foreigners' Act. The case is *sub judice*. The accused persons are not, however, suspected to be Pakistan agents and are on bail.

PREVENTIVE DETENTION ACT AND D.I.R.

2311. SHRI SAMAR GUHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the States that have applied Preventive Detention Act after last general elections and the number of persons arrested under the Act, State-wise;

(b) the classifications of charges brought against these arrested persons;

(c) the number of arrested persons, State-wise, who belonged to (i) general trade, (ii) business, (iii) food production, (iv)

food trade, (v) political parties and (vi) who are known unsocial elements ;

(d) the names of the States that have applied D.I.R. after the general elections and for what purposes, and how many persons have been arrested under the D.I.R.; and

(e) how many writ petitions were made against P.D. Act and D.I.R. arrests and in how many cases courts ordered to free the arrested persons ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) and (e): A statement giving the information for the period 1st March, 1967 to 31st October, 1967 is laid on the Table of the House. [Placed in Library. See. No. LT-1785/67].

(d) 174 persons were arrested in Assam and 3 were arrested in Tripura under the Defence of India Rules. The reasons for taking action under the Defence of India Rules are being ascertained. Information in respect of Jammu & Kashmir and Nagaland is being collected.

गृह-कार्य मंत्रालय में प्रतिनियुक्ति पर कर्मचारी

2312. श्री ओंकार सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय में कितने कर्मचारी प्रतिनियुक्ति पर हैं और उनमें कितने राजपत्रित और कितने अराजपत्रित कर्मचारी हैं; और

(ख) क्या इन कर्मचारियों की पदोन्नतियों के मामलों में भेदभाव बरते जाने के बारे में शिकायतें प्राप्त हुई हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) छ्वास गृह-कार्य मंत्रालय में 65 कर्मचारी प्रतिनियुक्ति पर हैं, जिनमें से 47 राजपत्रित और 18 अराजपत्रित अधिकारी हैं ।

(ख) जी नहीं, श्रीमान् ।